

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated : 21.08.2018

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 21.08.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 04/2013 (Suo Moto) (M.A No. 186/2013, M.A No. 568/2013, M.A No. 737/2013, M.A No. 74/2014, M.A No. 75/2014 & M.A No. 787/2014)	Sonya Ghosh Vs. State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant  Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Narender Hooda, Sr. Adv. for R-1-3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6 Mr. Tarun Gupta, Adv. for R-7 Mr. Raghu Vasishty, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Sharat Kapoor, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Harshvardhan Singh Rathore, Adv. Mr. Pranavakshar Kapur, Adv. Mr. Pradeep Misra, Adv. Mr. Shiv Mangal Sharma, AAG Mr. Subin Sood, Adv. Mr. Anand Shrivastava, Adv. for R – 4 Mr. Sharat Kapoor, Adv. Ms. Jasmine Damkewala, Adv. Mr. Vikas Malhotra, Adv. for MoEF Mr. Divya Prakash Pande, Adv.	<b>20.09.2018</b>
2.	Original Application No. 28/2015 (M.A No. 61/2015)	Haryali Welfare Society Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Anil Grover, AAG for R – 2 to 6 & 8	<b>20.09.2018</b>

3.	Original Application No. 117/2014	Shantanu Sharma  Vs Union of India & Ors.	<p>Mr. Shantanu Sharma, Mr. Ambaresh Tripathi, Advs. for the Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for CPCB Mr. Vijay Chandra, Adv. for R-3 Mr. A. K. Prasad, Advs. for R-4 Mr. Shuvodeep Roy, Adv. for R-5 Mr. Sanyam Saxena, Adv. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-8 &amp; 68 Mr. Rudreshwar Singh, Adv. for R-9 &amp; 41 Mr. Shubham Bhalla, Adv. for R-11 &amp; 69 Mr. Dinesh Jindal, L.O, DPCC for R-12 &amp; 57 Mr. Anil Grover AAG, for R-16 &amp; 45 Mr. Jayesh Gaurav, Adv. for R-19 Mr. Mukesh Verma, Adv. for R-24 &amp; 36 Mr. L. Roshmani Kh., Adv. for R-26 &amp; 53 Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Advs. for R-28 Mr. Abhimanyu Garg, Adv. for R-30 &amp; 59 Mr. Aruna Mathur, Adv. for R-32 &amp; 62 Mr.R. Rakesh Sharma,Adv. for TN &amp; TNPCB Mr. Anil Shrivastav, Adv. for R-39 Mr. Sibho Sankar Mishra, Adv. for R-58 Mr. Devraj Ashok for Karnataka &amp; KPCB Mr. Gopal Singh, Adv. for State of Tripura Mr. Balendu Shekhar, Adv.for GNCTD&amp;DPCC Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Deepak Anand, Adv. Dr. Sandeep Singh, Adv. Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration</p>	<b>14.09.2018</b>
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4.	Original Application No. 499/2014	Anupam Raghav & Anr Vs. U.O.I. & Ors.	Ms. Pooja Dhar, Adv. for the Applicant  Mr. Vikas Malhotra, Adv. for R - 1 Mr. Abhishek Yadav, Adv. for R-2 to 5,10&11 Mr. Pradeep Misra, Adv. for R – 6 to 9 Mr. Roshan Lal Goel, Adv. for R – 19 Mr. Rajkumar, Adv. for CPCB Mr. Upendra Mishra, Adv. for Meghalaya Mr. Devraj Ashok, Adv. for Karnataka Mr. Shiv Mangal Sharma, AAG for RSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Ravikant Pal, Adv. for State of Mizoram Mr. Abhimanyu, Adv. for Puducherry Mr. R. Rakesh Sharma, Adv. for TN & TNPCB	<b>14.09.2018</b>
5.	Original Application No. 102/2014 (M.A No. 858/2014, M.A No. 872/2014, M.A No. 42/2015, M.A No. 287/2015, M.A. No. 694/2015 & M.A. No. 580/2016)	Sandplast (India) Ltd. & Ors.  Vs MoEF & Ors.	Ms. Tasneema Ahmadi, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Neeraj K. Gupta, Adv. for R – 2 & 115 Mr. B.V. Niren, Adv. for R– 3, 8 & 73 Mr. Sandeep Mahapatra, Adv. for R-4,12 & 128 Mr. Bharat Sangal, Adv. for R – 5 Mr. Biraja Mahapatra, Adv. for R–6 & 65 Mr. Ved Prakash Gupta for R – 7 Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha Adv. for R– 17,36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 & 59 Mr. Devraj Ashok, Adv. for	<b>14.09.2018</b>

			<p>R – 23, 42 &amp; 62 Mr. Pankaj Mishra, Adv. for R-24, 43&amp;105 Mr. C.D. Singh, Adv. for R – 25, 64 &amp; 86 Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 &amp; 108 Mr. S.P. Singh for R – 27 Mr. Neeraj K. Gupta, Adv. for R - 28 Mr.Raman Yadav,Adv.for R- 30, 50,70,92&amp;112 Mr.Bikas Kar Gupta, Adv.forR-31,51,71&amp;93 Mr. Alok Kumar, Adv. for R - 32 Mr. Deepak Jain, Adv. forR- 52, 94, 114&amp;126 Mr. Avijit Roy, Adv. for R – 34 Mr. Atul Jha, Adv. for R – 36 Mr. Diny Pratap, Adv. for R - 45 Mr. Shubham Bhalla, Adv. for R – 47 &amp; 67 Ms. Alpana Poddar, Adv. for R – 48 &amp; 68 Mr. R.Rakesh Sharma, Adv. for TN&amp;TNPCB Mr. Mukesh Verma, Adv. for R - 63 Mr. Abhishek, Adv. for R – 74 Ms. Nupur Chaudhary,Adv.for R–81 Mr. Devashish, Adv. for R – 83 Mr. Preshit Surshe, Adv. for R - 85 Mr. Avnish Alahwat, Adv. for R – 87 &amp; 107 Mr. Anil Soni, Adv. for R – 89 Mr.Ajay Choudhary,Adv. for R-90,110&amp;127 Mr. Y.K. Jain, Adv. for R – 92 Mr. Guntur Prabhakar, Adv. for R – 95 Mr. D.K. Arya for R – 101 Mr. Ajit S. Bhasme, Adv. for R - 105 Mr. Ravin Dubey, Adv. for R – 106 Mr. Jayant K. Sud, Adv. along with Mr. Vishal, Adv. for R - 109 Mr. S. Vallinayagam, Adv. for R – 111 Mr. Amit Agrawal, Adv. for R – 113 Mr. Krishan Venugopal, Sr. Adv. along with Mr.</p>	
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